



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.08.2025

## NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 26.08.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 912 of 2024 & I.A. No. 7851, 6868 of 2024 & 1329, 2641 of 2025  <b>Part Heard</b>	JM Financial Asset Reconstruction Company Ltd. Vs. ASK Trusteeship Services Pvt. Ltd. & Ors.  <b>With</b>	26.08.2025	19.09.2025
2.	Comp. App. (AT) (Ins) No. 926 of 2024 & I.A. No. 2637 of 2025  <b>Part Heard</b>	Santosh Kumar Vs. ASK Trusteeship Services Pvt. Ltd. & Anr.	26.08.2025	19.09.2025
3.	Comp. App. (AT) (Ins) No. 556 of 2025  <b>Part Heard</b>	Canara Bank Vs. Bhavesh Mansukhbai Rathod, Interim Resolution Professional & Ors.  <b>With</b>	26.08.2025	08.09.2025

<b>4.</b>	Comp. App. (AT) (Ins) No. 588 of 2025  <b>Part Heard</b>	Authum Investment & Infrastructure Ltd. Vs. Canara Bank & Ors.	<b>26.08.2025</b>	<b>08.09.2025</b>
<b>5.</b>	Comp. App. (AT) (Ins) No. 726 of 2024  <b>Part Heard</b>	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	<b>26.08.2025</b>	<b>07.10.2025</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar